

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 247/TT/2014

Date: 26.5.2014

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Transmission Tariff of Assets (07 Nos) under transmission System for
Transfer of Power from Generation Projects in Sikkim to NR/WR Part-B in
ER for tariff block 2009-14

Sir,

I am directed to refer to the Commission's earlier letter dated 18.11.2013 seeking certain information, by 2.12.2013 (copy enclosed), and to say that information is still awaited. It is requested that **information sought in the aforementioned letter may kindly be sent along with the following further information** on affidavit, with advance copy to respondents/ beneficiaries, latest by 13.6.2014:-

Status of commissioning of the assets covered in the petition, and revised petition under 2014 Tariff Regulations for assets, if any, commissioned after 1.4.2014.

Yours faithfully,

Sd/-
(P.K. Sinha)
A C (Legal)